

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 02
(IB)-532(PB)/2017

IN THE MATTER OF:

Punjab National Bank
Vs

... Applicant / Petitioner

Haridwar Iron & Ispat Rolling Ltd.

... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code in Liq.

Order delivered on 18.11.2020

CORAM

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Liquidator : Mr. Prateek Kushwaha, Adv.

ORDER

In IA-4635/2020, report is taken on record. Accordingly, this IA-4635/2020 is hereby **disposed of**.

Sd-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

Ritu
18.11.2020.